

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 22 of 2014 in
DFR No. 2897 of 2013

Dated : 29th April, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board **...Appellant(s)**

Versus

Kerala State Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.T. George

Counsel for the Respondent (s): Mr. Ramesh Babu M.R. for R-1

ORDER

The Learned Counsel for the Commission wants some more time to file the affidavit giving the explanation for delay. Accordingly, he is directed to file the explanation of delay on or before 9.5.2014 after serving copy on the side.

Post the matter on **13.5.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt